

**STATEMENT**

Priority sector lending of Nationalised Banks as on the last Friday of March 1994, March 1995 and March 1996. (Rs. crore)

Bank	March 1994	March 1995	March 1996
Allahabad Bank	1615.50	1574.80	1596.00
Andhra Bank	787.47	856.53	961.32
Bank of Baroda	4029.42	4860.80	5257.54
Bank of India	2952.00	3433.76	3987.62
Bank of Maharashtra	891.00	1082.78	1244.53
Canara Bank	3289.54	4005.23	4802.96
Central Bank	2730.66	3067.74	3470.60
Corporation Bank	542.00	695.00	862.00
Dena Bank	912.20	1171.62	1389.25
Indian Bank	2239.00	2530.00	2795.00
Indian Overseas Bank	1466.30	1805.58	2191.99
Oriental Bank of Commerce	1125.32	1445.00	1821.56
Punjab National Bank	4301.00	4571.30	4869.00
Punjab and Sind Bank	835.01	1056.18	1266.10
Syndicate Bank	1385.00	1579.00	1745.00
Union Bank	2063.54	2682.89	3157.86
United Bank of India	1305.00	1456.00	1524.00
UCO Bank	1380.72	1396.35	1468.89
Vijaya Bank	710.42	860.98	994.85

**Cases of Robberies in RRBs**

388. DR. ASIM BALA : Will the Minister of FINANCE be pleased to state :

(a) the details of cases of robberies committed in R.R.Bs and the extent of injuries and deaths caused during 1995 and 1996 so far, State-wise;

(b) whether any benefits/award has been granted to any staff members of these banks for their bravery in resisting the robbers; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

**Setting up of National Export Council**

389. SHRI JAI PRAKASH (HARDOI) : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have chalked out any plan to sell special import licence for the "India Brand Equity Fund" set up for popularising Indian brands in international markets;

(b) if so, the details thereof;

(c) whether the Government propose to set up National Export Council to make Indian products competitive;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b). Yes, Sir. Vide Public Notice No. 374 dt. 2.9.96 reissuance of Special Import Licence surrendered to DGFT and its regional offices is provided for such purposes related to public interest as may be deemed fit by the Govt.

Special Import Licence equivalent to cif value of Rs. 167 crores surrendered to DGFT during 1995-96, have been earmarked for re-issue to MMTC and STC as per their requirement against the premium on the sale of such special Import licences be deposited in the account of India Brand Equity Fund.

(c) to (e). A proposal from Confederation of Indian Industry for formation of a National Export Council has been received and is under examination.

The proposal envisages a Committee under the Chairmanship of the Prime Minister for integrating the country's export strategy so as to enhance export growth and raise it in the first instance to US \$ 100 Billion by 2000 A.D.

**BCCL Cumulative Deposit Scheme**

390. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) whether Bharat Coking Coal Limited propose to launch cumulative deposit scheme on the pattern of Unit Trust of India; and

(b) if so, the amount of deposit likely to be mobilised under this scheme and how this fund is likely to be utilised?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) As per information received from Bharat Coking Coal Limited, the company has no proposal to launch any Cumulative Deposit Scheme on the pattern of Unit Trust of India.

(b) Does not arise in view of the answer to Part (a) of the question.